

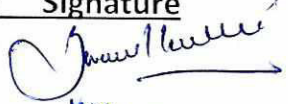

National Company Law Tribunal
Allahabad Bench
Allahabad

9 (ND)/2015
TP___/397-398/ALL/ 16/CLB

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.08.2016.

NAME OF THE COMPANY: M/s Vijay Construction (India) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
1. Ref 1 to 6	Suresh Tripathi	CS in Practice		
2. Ref 1 to 8	Vivek Saran	Advocate		

Order dated 24.08.2016

9(ND)/2015-TP /397-398/All/16/CLB- M/s Vijay Construction (India)
Pvt. Ltd.

Learned Counsel Shri Vivek Saran for respondents No. 1 to 8 filed appearance. As agreed by both the learned Counsel matter is ordered to be listed on 19.09.2016 for completing the pleadings and also to file list of dates and events.

List the matter on 19.09.2016.


SH. VSR AVADHANI (Judicial Member)


SH. H.P. CHATURVEDI (Judicial Member)

Dated 24.08.2016